

Business of the House

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): With your permission Sir, I rise to announce that Government Business for the remaining part of the 15th Session of 17th Lok Sabha will consist of:-

1. Consideration of any item of Government Business carried over from today's order paper:- [it contains discussion on the Motion of Thanks on the President's Address]
2. General Discussion on Interim Union Budget 2024-25.
3. Discussion and voting on:
 - a) Demands for Grants on Account 2024-25 and introduction, consideration and passing of the related Appropriation Bill; and
 - b) Supplementary Demands for Grants 2023-24 and introduction, consideration and passing of the related Appropriation Bill.
4. Consideration and passing of the Finance Bill, 2024
5. General Discussion on Interim Budget of Union Territory of Jammu and Kashmir 2024-25.
6. Discussion and voting on:
 - a) Demands for Grants on Account of Union Territory of Jammu and Kashmir 2024-25 and introduction, consideration and passing of the related Appropriation Bill; and
 - b) Supplementary Demands for Grants of Union Territory of Jammu and Kashmir 2023-24 and introduction, consideration and passing of the related Appropriation Bill.
7. Consideration and passing of the following Bills, *after their introduction*:-

- a) The Water (Prevention and Control of Pollution) Amendment Bill, 2024;
- b) The Public Examination (Prevention of Unfair Means) Bill, 2024;
- c) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024;
- d) The Constitution (Scheduled Castes and Scheduled Tribes) Order (Amendment) Bill, 2024; and
- e) The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024.

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12.13 hrs

*At this stage, Shri Gaurav Gogoi, Shri T.R. Baalu Shri N.K. Premachandran
and some other hon. Members left the House.*

? (Interruptions)

12.13½hrs